

Plan 1994-96 for U.P. With the commissioning of all the LPG distributorships included in the Marketing Plan and those planned in future, LPG facility will be available in all the potential towns in Uttar Pradesh, in a phased manner.

Setting up of more food processing units in Uttar Pradesh

1604. SHRI RAJ NATH SINGH:
SHRIMATI MALTI SHARMA:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the number of Food Processing Units functioning in the country, State-wise, Unit-wise;

(b) whether Government propose to set up some more food processing units in the State of Uttar Pradesh during the year 1995-96 and 1996-97;

(c) how many food processing units are functioning in hill districts of U.P.; and

(d) if the answer to parts (b) and (c) above be in the affirmative by when such units are likely to be set up and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI K.P. SINGH DEO): (a) Food Processing Industries are both in the organised and unorganised sector and details of all Food Processing Industries is not maintained centrally. State-wise number of food processing units according to Annual Survey of Industries 1991-92 is annexed. (*see below*)

(b) to (d) This Ministry does not set up food processing units directly in any State. However, since August, 1991 upto October 95, 655 Industrial Entrepreneurs Memoranda with an investment of Rs. 9071 crores approx. have been filed for setting up food processing units in the State of U.P. Out of these, 45 IEMs with

an investment of Rs. 257 crores have been filed in 1995-96. Apart from these, during 1995-96 Government has also approved four proposals envisaging an investment of Rs. 83 crores approx. for setting up of 100% Export Oriented Joint Venture units in the food processing sector. Out of the total IEMs filed since August, 1991, 51 IEMs with an investment of Rs. 427.7 crores has been filed for units to be set up in the hill districts of Almora, Dehradun, Hardwar, Nainital and Pilibhit. Normally it takes 2-3 years for implementing the project.

Statement

State-wise details of Food Processing Units as per Annual Survey of Industries 1991-92

Sl. No.	Name of the State	ASI (91-92)
1.	Andhra Pradesh	10434
2.	Assam	743
3.	Bihar	449
4.	Gujarat	1200
5.	Haryana	584
6.	Himachal Pradesh	40
7.	Jammu & Kashmir	60
8.	Karnataka	1259
9.	Kerala	1031
10.	Madhya Pradesh	1503
11.	Maharashtra	1976
12.	Manipur	7
13.	Meghalaya	3
14.	Nagaland	5
15.	Orissa	363
16.	Punjab	1013
17.	Rajasthan	425
18.	Tamil Nadu	3514
19.	Tripura	19
20.	Uttar Pradesh	2731
21.	West Bengal	941
22.	Sikkim	*
23.	Andaman Nikobar	3
24.	Arunachal Pradesh	*
25.	Chandigarh	34
26.	Dadar & Nagar Haveli	—
27.	Delhi	134

* ASI do not cover States of Sikkim, Arunachal Pradesh, Mizoram and U.T. of Lakshadweep.

Sl. No.	Name of the State	ASI (91-92)
28.	Daman & Diu	*
29.	L M & A Islands	*
30.	Mizoram	35
31.	Pondicherry	35
32.	Goa	
GRAND TOTAL		28545

Heinous Crimes in the Country

1605. SHRI JAGMOHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether heinous crimes in the country have been increasing at a rate higher than the rate of increase in the population;

(b) whether for this category of crimes the projections for the year 2000AD reveal a grim picture; and

(c) what precise measures are in hand to ensure that the rising trend of heinous crimes is effectively checked and the present day law and order machinery is improved?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS: (PROF. KAMSON): (a) No, Sir.

(b) No, Sir.

(c) 'Police' and 'Public Order' are State subjects under the Constitution. Hence, the registration, investigation, detection and prevention of crime is the responsibility of the State Governments/UT Administrations. The State Government/UT Administrations are primarily responsible for taking appropriate steps for checking effectively the rising trend of crimes in accordance with the existing laws.

गांवों को गैस-एजेंसियों का आबंटन

1606. श्री रामजी लाल: क्या पेट्रोलियम और प्राकृतिक गैस मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार ने हरियाणा में उन स्थानों का पता लगाने के लिए कोई सर्वेक्षण कराया है जहां कोई भी गैस एजेंसी नहीं है, यदि हां, तो तत्संबंधी ब्यौरा क्या है;

(ख) क्या सरकार 3-4 गांवों को मिलाकर और उसे 20,000 व्यक्तियों की जनसंख्या वाला एक बड़ा गांव मानते हुए ऐसे बड़े गांवों में गैस एजेंसी खोलेगी; और

(ग) इसके अलावा, यह सुनिश्चित करने के लिए कि सभी ग्रामीण लोगों को गैस-कनेक्शन मिल सकें, अन्य क्या उपाय किए जा रहे हैं?

पेट्रोलियम और प्राकृतिक गैस मंत्रालय के राज्य मंत्री (कैप्टन सतीश शर्मा): (क) से (ग) एल पी जी की डिस्ट्रीब्यूटरशिप, आर्थिक साधयता तथा उत्पाद उपलब्ध होने पर बाजार सर्वेक्षण के आधार पर 20,000 तथा अधिक जनसंख्या वाले शहरों में चरणों में खोली जाती है। तदनुसार एल पी जी विपणन योजना 1992-94 में सम्मिलित 32 एल पी जी डिस्ट्रीब्यूटरशिप के अतिरिक्त हरियाणा के लिए एल पी जी विपणन योजना 1994-95 में 39 और एल पी जी की डिस्ट्रीब्यूटरशिप शामिल की गयी है।

बाजार सर्वेक्षण एक सतत प्रक्रिया है। सरकार ने यह निर्णय लिया है कि शहरी क्षेत्रों में प्रस्तावित डिस्ट्रीब्यूटरशिप की साधयता का आकलन करने के लिए अब से आस-पास के गांवों की मांग क्षमता को भी ध्यान में रखा जाएगा ताकि छोटे शहरी क्षेत्रों तथा उनके आस-पास के गांवों को धरेलू एल पी जी की आपूर्ति मिल सके। उत्पाद में अड़चन की वजह से फिलहाल हर गांव को शामिल करने का कोई प्रस्ताव नहीं है।

Bilateral Relations between India and Morocco

1607. SHRI G. PRATHAPA REDDY:
SHRI T. VENKATRAM REDDY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the details of assistance being rendered by the Government of Morocco;

(b) the details of Indian experts deputed or sent to Morocco during the